

**Government of Punjab
Department of Home Affairs & Justice**

To

1. All the Administrative Secretaries
2. All the Divisional Commissioners and the Deputy Commissioners in the State
3. All the Zonal IGPs, Commissioners of Police, DIGs and SSPs in the State

No.SS/ACSH/2020/442

Dated: Chandigarh, the 25th day of May 2020.

Sub: **Guidelines to be followed for passengers arriving in Punjab by international and domestic airlines.**

1. Kindly find enclosed herewith—
 - (i) Order of the Ministry of Civil Aviation (MoCA), Government of India, issued vide No. AV.29017/5/2020-DT dated 21.05.2020
 - (ii) Order of the Ministry of Home Affairs (MHA), Government of India, issued vide No. 40-3/2020-DM-I(A) dated 24.05.2020
 - (iii) Office Memorandum of the Ministry of Health & Family Welfare (MoHFW), Government of India issued vide their:F.No.28015/19/2020-EMR(Pt.) dated 24.05.2020
 - (iv) Instructions No.Covid-19/4HB4/2020/Spl.I dated 25.05.2020 of the Deptt. of Health & Family Welfare(Health-IV Br), Govt. of Punjab, in regard to travel of domestic and international air passengers.

2. International passengers:

MHA Order dated 24.05.2020 read with guidelines of MoHFW dated 24.05.2020 mandate 7 day paid institutional quarantine , followed by 7 days' isolation at home. The instructions are self- explanatory and be complied with.

3. Domestic passengers:

As per the orders dated 21.05.2020 of the Ministry of Civil Aviation, on arrival at their destination, the travelling passengers will have to be adhere to such health protocols as are prescribed by the destination States.

A copy of the health protocol of the Department of Health & Family Welfare, Government of Punjab dated 25.05.2020 is enclosed herewith as per which home quarantine of 14 days has been prescribed for domestic passengers arriving in Punjab.

4. The district authorities may accordingly ensure compliance of these guidelines and protocols. If any guideline/protocol is revised, that may also be meticulously complied with.



Additional Chief Secretary (Home)

25.05.2020

CC:

1. CPS/CM
2. CS
3. PSCM
4. DGP Punjab
5. ADGP-Law & Order

No. AV.29017/5/2020-DT

**Government of India
Ministry of Civil aviation**

**Rajiv Gandhi Bhawan,
New Delhi-110021**

Dated 21st May, 2020

Order

The Government has decided for recommencement of domestic air travel of passengers with effect from 25th May 2020. In order to ensure safety of the passengers during prevailing circumstances due to COVID19 pandemic, precautionary measures need to be taken by various stakeholders. Accordingly, General Instructions; Guidelines to be followed by passengers; and Specific Operating Guidelines for major stakeholders (Airlines, Airport Operators, Ground Handling Agencies, etc.) are annexed for compliance of all concerned.

This is issued with the approval of Hon MOS (I/C), Civil Aviation.

Usha Padhee
Joint Secretary 21/05/2020

Annexure I: General instructions for commencement of domestic air travel.
Annexure II: The detailed guidelines to be followed by air passengers.
Annexure III: Specific operating guidelines for major stakeholders.

To:

1. The Secretaries of Ministries/Departments of Government of India
2. The Chief Secretaries/Administrators of States/Union Territories

Copy to:

1. Secretary, Ministry of Civil Aviation

2. PS to Hon MOS (I/C), Civil Aviation
3. DG, DGCA
4. DG, BCAS
5. Other concerned officials and stakeholders (as per standard circulation)

Usha Padhee
21/05/2020

Annexure-I

General Instructions for commencement of domestic air travel

Air travel of passengers, both domestic and international, has been prohibited since 25th March 2020. Now it has been decided by Government that domestic air travel of passengers shall resume with effect from 25th May, 2020 (order of MHA dated 20th May, 2020). Accordingly, Ministry of Civil Aviation has developed general instructions and detailed guidelines for air travel of passengers and major stakeholders (Airlines, Airports, Security Agencies, Ground Handling Agencies and Health Authorities, etc.) by incorporating necessary safeguards in consultation with Experts and Stakeholders.

General Instructions:

- a. On the day of commencement, limited operations (about 1/3rd) would be permitted.
- b. Further augmentation of flights will be done in a calibrated manner.
- c. Vulnerable persons, such as very elderly, pregnant ladies, passengers with health issues are advised to avoid air travel.
- d. No physical check-in at airport counters would be done. Only those passengers with confirmed web check-in shall be allowed to enter the airport.
- e. Airlines should adhere to the lower and upper limits of fares prescribed by the Ministry during the period of COVID-19 pandemic.
- f. A self-declaration/ *Aarogya Setu* App status (for compatible device) would also be obtained that the passenger is free of COVID-19 symptoms. Passengers with "Red" status in *Aarogya Setu* App would not be permitted to travel.
- g. Passengers will be required to wear the protective gear (Face mask).
- h. The airlines shall not provide meal services on board.
- i. The cabin crew are required to be in full protective suit.
- j. Only one check-in bag will be allowed.
- k. No newspaper or magazine shall be provided on board by the airlines.
- l. Use of baggage trolleys has to be minimised.
- m. Passengers should report at least two hours before the departure time.

Usha Padhee
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- n. Airline shall furnish the passengers manifest in the prescribed format to the State / UT Governments as per their requirement.
- o. The detailed guideline to be followed by passengers is at Annexure-II. For the sake of convenience of passengers, the guidelines have been divided into four parts.
 - 1. Origin to airport.
 - 2. At the airport.
 - 3. In the aircraft.
 - 4. From airport to destination.
- p. Specific operating guidelines are communicated for major stakeholders (Airlines, Airports, Ground Handling Agencies, etc.) is at Annexure-III.

V. K. Padhee
21/05/2020

Annexure-II

The detailed guidelines to be followed by air passengers: Mentioning the movement of a passenger from the origin to the destination.

1. From Origin to Airport

- a. Passengers should familiarize themselves about the new procedures at the airport. Especially, about the norms of social distancing, minimum touch, baggage limitations, COVID-19 declaration, registering on *Aarogya Setu* App, digital payments, use of authorized taxis. Expect slower processes and hence avoid last minute reaching the airport.
- b. Passenger to ensure that he/she has made a web check-in and obtained a boarding pass. He/she should also download the baggage tag /baggage identification number.
- c. In the initial stage passenger would be entitled to carry maximum of one hand baggage and one checked-in baggage as per the specifications by the airline of his travel.
- d. Passengers, before entering the terminal, to ensure wearing of protective gear, as per the prevailing requirement. He will continue to wear the mask throughout the journey.
- e. Passenger to report at the airport as per revised reporting time i.e. D - 2 hours.
- f. Passenger should travel in an authorized taxi/personal vehicle following the norms specified by MHA.
- g. During transit to airport, the passenger should take all precautions to prevent infection.
- h. The passenger shall not travel if he/she is staying in a containment zone. Also, they should not travel if they have been tested positive for COVID-19. The passengers are expected to certify the status of their health through the *Aarogya Setu* app or a self-declaration form.
- i. If a passenger who is not permitted to fly, undertakes an air journey he/she shall be liable for penal action.
- j. The passenger shall give a declaration to the following effect:
 - i. I/we am/are not residing in any containment zone.
 - ii. I/we am/are not suffering from any fever/cough/any respiratory distress.
 - iii. I/we am are not under quarantine.
 - iv. If I/we develop any of the above-mentioned symptoms I shall contact the concerned health authorities, immediately.
 - v. I/we have not tested COVID-19 positive in last two months.
 - vi. I/we am eligible to travel as per the extant norms.

Write Padhe
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- vii. I/we make my mobile number / contact details available to the airlines whenever required by them.
- viii. I/we understand that if I/we undertake the air journey without meeting the eligibility criteria, I/we would be liable to penal action.
- ix. I/we undertake to adhere to the health protocol prescribed by the destination State / UT.
- k. The airlines shall ensure that the boarding pass is issued only after the declaration given above has been made by the passenger. In case of a PNR having more than one passenger, the declaration would be deemed to be covering all the passengers mentioned in the PNR.
- l. The passenger shall print the baggage tag and affix it on the bag at a prominent place. In case he/she is not able to print the baggage tag the PNR number and the name of the passenger (as mentioned in the ticket) should be boldly written on a piece of thick paper and affixed to the bag or tag it with the help of a strong string.
- m. Passengers are advised to carry minimum baggage as use of trolleys would be permitted sparingly.

2. **At the Airport:**

a. **Entering the terminal building.**

- i. The passenger should get down from his/her vehicle with the face mask on and with the required documents/e-documents. He would continue to wear his mask throughout the journey.
- ii. He/she walk in the forecourt area and arrive at the thermal screening facility near the entry gate.
- iii. He should get himself/herself checked for temperature. This will be done by a designated staff of the Airport. The status of "Aarogya Setu" should be displayed to the staff.
- iv. In case of non-availability of *Aarogya Setu*, the passenger should be facilitated to go a counter provided by the airport where *Aarogya Setu* can be downloaded. Children below fourteen years of age would be exempt from this requirement.
- v. The passenger shall, then, move to the CISF counter at the entry checkpoint. He/she shall display/show his identity card, the boarding pass/-e-boarding pass to the CISF staff. The CISF staff on confirming the identity of the person shall allow him/her in.
- vi. The passenger shall then proceed to the baggage drop counter.
- vii. At the baggage drop counter the passenger shall display the PNR and his/her identification to the staff. The passenger shall also show/indicate the PNR number written/printed on his/her baggage to the staff. Upon confirmation, the staff shall print the baggage tag, attach it on the bag and accept the bag. Instead of issuing a printed receipt to

Handwritten signature: V. P. Paul
21/05/20

the passenger, an electronic receipt in the form of an SMS shall be sent to the passenger.

- viii. Passengers are mandated to adhere to the single baggage policy in the initial phase.
- ix. Passengers to adhere to the social distancing which would be specified at the airports through markings like circle, square or tensor barrier as specified at the airport to be used by the passenger.
- x. Passengers to complete the check-in procedure and baggage drop of at least 60 minutes before departure.

b. Security

- i. Arrangements have been made at airports to guide passengers to walk through the pre-embarkation security screening. Passengers should follow the directions as announced by the authorities.
- ii. Passengers should divest of all metal on their body to facilitate the security screening. Also, bring only one hand luggage as per specified size allowed by the airlines.
- iii. Security staff will practice 'minimum touch' concept to reduce physical contact with the passengers. Passengers to cooperate with security staff by following the instructions for their own safety and security.

c. Security Hold Area including Lounge, Prayer Room, Kids play area etc.

- i. Passengers to proceed to security hold area after security screening.
- ii. While waiting in the security hold area they should maintain social distancing and sanitization protocols. Chairs marked 'Not For Use' should not be occupied.
- iii. While going around F&B, retail outlets, etc., passengers maintain hygiene and should be aware of the social distancing and locations where sanitizer would be available.
- iv. Passengers should dispose of all the bio hazardous material like used masks, gloves, tissues etc. in the yellow colored disposable bins/bags placed at strategic locations at the airport.

d. Boarding

- i. Passenger should give attention to the various communication materials displayed at the airport about various health advisories relating to pre-boarding and during the flight precautions.
- ii. Passenger to collect the safety kit (three layered surgical masks, face shield and sanitizer) from the airlines near the boarding gate. They

Usha Paul
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should wear mask, face shield and sanitize their hands before proceeding to the boarding gate for scanning of the boarding pass.

- iii. Passenger should give attention to boarding announcements and reach the boarding queue by following distancing.
- iv. Check-in of the boarding pass would be done by the passenger by self-scanning of e-boarding pass.
- v. Passengers would be required to show their ID card to the airline staff at the boarding gate.
- vi. Passenger to board the aircraft in a sequential manner as per the announcement by the airlines.

3. In the Aircraft

- a. Throughout the flight, hygiene and sanitation to be maintained by the passengers. Face to face interaction to be minimized.
- b. Passenger are advised to minimize use of lavatory and to avoid any non-essential movement in the aisles.
- c. No queuing at the lavatory and only one companion for children and the elderly to be allowed.
- d. No meal services would be made available in the aircraft. Water bottle to be made available in the galley area or on the seats.
- e. Passengers would not be permitted to consume any eatables inside the aircraft during the flight.
- f. Passengers to note that No paper / magazine will be available in the aircraft.
- g. There would be no on-board sale of any item to minimize the physical contacts.
- h. If any passenger feels uncomfortable, fatigued or have cough, it should be brought to the notice of the crew for handling the passenger.

4. From Airport to Destination

a. Arrival

- i. The disembarkation from the airlines would be sequential and passengers are advised to follow the instructions and not to rush to the exit gate.
- ii. Social distance / sanitation should be maintained at the arrival gate, aerobridges, coaches, jet ladders, ramps etc.
- iii. Trolleys in the arrival area to be used sparingly.

Vale Padhee
21/05/2021

b. **Baggage Collection**

- i. Passenger to wait at the baggage hold area till the baggage arrives in batches.
- ii. Transit passenger will not be allowed to come out of the transit area.

c. **Exit from Airport**

- i. Passenger should use the authorized taxi maintaining the prescribed hygiene protocols.
- ii. Only authorized taxis are allowed for taking the passenger from the airport.
- iii. Passengers are advised to follow the social distancing and hygiene while travelling in any mode of transportation.
- iv. On arrival at their destination, the travelling passengers will have to adhere to such health protocols as are prescribed by the destination State/ UT.

*2/6/20 Paella
21/05/2020*

Specific Operating Guidelines for Major Stakeholders (Airlines)

Measures to be Taken by the Airlines

1. The Airlines shall make all arrangements so as to ensure that the risk of transmission of COVID-19 virus is minimized. Precautionary measures need to be taken within the aircraft as well at the time of check-in, boarding and arrival at the destination. The airlines shall ensure coordination among the other service providers such as the airports, security agencies, ground handling agencies etc. without comprising on the generality of the above, the airlines shall take the following measures:

2. **Pre-Departure Requirements**
 - a. All airlines to disseminate the information regarding the precautionary measures to be taken by the passengers. This should be done through their web-sites, travel agents, call centres, display at airports, assistance booths at the airports. etc.
 - b. Airlines to train/ educate their staff and the staff of the ground handlers about the various measures that need to be taken.
 - c. Airlines to ensure that their aircraft are sanitized after every trip and at the end of the day, as per the protocol prescribed by the DGCA.
 - d. All airlines to take adequate steps to ensure that all tickets are sold electronically. They should build enough redundancy so as to ensure uninterrupted service to the passengers.
 - e. Educate the passenger about the web check-in process. They should provide alternatives if a passenger does not have a computer at home. Facilities of tele check-in should also be provided.
 - f. Inform all passengers that they will have to necessarily follow a web check-in/ tele check-in process.
 - g. Airlines should devise a system that web-check-in or tele check-in is possible only when the passenger certifies the status of their health through the *Aarogya Setu* App or a self-declaration form. The passenger shall give a declaration to the following effect:
 - i. *I/we am/are not residing in any containment zone.*
 - ii. *I/we am/are not suffering from any fever/cough/any respiratory distress.*
 - iii. *I/we am are not under quarantine.*
 - iv. *If I/we develop any of the above-mentioned symptoms I shall contact the concerned health authorities, immediately.*

John Reddy
21/05/2021

- v. *I/we have not tested COVID-19 positive in last two months.*
- vi. *I/we am eligible to travel as per the extant norms.*
- vii. *I shall make my mobile number / contact details available to the airlines whenever required by them.*
- viii. *I understand that if I undertake the air journey without meeting the eligibility criteria, I would be liable to penal action.*
- h. The airlines shall ensure that the boarding pass is issued only after the declaration given above has been made by the passenger. In case of a PNR having more than one passenger, the declaration would be deemed to be covering all the passengers mentioned in the PNR.
- i. The airlines shall keep a record of the aforesaid declaration and make it available to any Central Government or State Government agency if required.
- j. The airlines shall inform the passenger that only one check-in baggage is allowed apart from the hand baggage. The hand baggage shall be governed by the normal norms of the airlines. The check-in baggage should not exceed 20 kg, beyond which the airlines can charge.
- k. The booking system of the airlines should provide for printing of baggage tag by the passenger himself/herself. An alternative simple mechanism should also be provided to the passengers.

3. Arrival at the Airport

- a. Inform the passenger that the reporting time at the airport is at least two hours before the scheduled time of departure.
- b. Provide adequate protective gear to all their staff.
- c. Ensure that all their staff is adequately trained about the various protective measures.
- d. Make adequate staff available at the entry to the airport to assist the passengers.
- e. The body temperature of each passenger to be taken. Symptomatic passengers should not be allowed to enter the airport. Passengers denied travel due high temperature or age to be permitted to change their date of travel without penalty. Airlines to keep all such records.
- f. For passengers with special needs like wheel chair, unaccompanied minor etc., the handling staff to be in full protection gear with pre-sanitized wheelchairs.

*Usha Pradhan
21/05/2021*

4. **Baggage Drop Facilities**

- a. Airlines should provide enough number of counters to facilitate easy baggage drop by the passengers.
- b. At the baggage drop counter arrangement shall be made such that the passenger displays the PNR and his/her identification to the staff. The passenger shall also show/indicate the PNR number written/printed on his/her baggage to the staff. Upon confirmation, the staff shall print the baggage tag, attach it on the bag and accept the bag. Instead of issuing a printed receipt to the passenger, an electronic receipt in the form of an SMS shall be sent to the passenger.
- c. Frontline staff to wear mandatory Protective gear. Staff at counters and ensure safe distance while accepting baggage.
- d. Only one hand baggage and one piece of checked-in baggage (20 kg) to be permitted in initial phase.
- e. The baggage drop procedure to be completed at least 60 minutes before departure.
- f. The airline should prominently display the precautionary steps to be taken by the passenger.
- g. Any payment made on account of tickets / excess baggage etc. to be accepted through Digital Mode only.
- h. Airline to release passengers for security after check-in / baggage drop off in restricted numbers to ensure social distancing at the security gates.

5. **At the Boarding Gate**

- a. Airlines to make announcements at the waiting area and educate the passengers.
- b. Boarding to commence 60 minutes before departure and gate to close at D-20 minutes.
- c. Airlines to supply protection kit to each passenger (three layered surgical masks, face shield and sanitizer) near the boarding gate. They should wear mask and sanitize their hands before proceeding to the boarding gate for scanning of the boarding pass. Passengers to continue wearing the mask throughout the journey.
- d. The body temperature of each passenger to be taken at the boarding. Symptomatic passengers should not be permitted to board the aircraft.
- e. Staggered sequential boarding in batches of 10 to be practiced. If possible, self-scanning of paper / e-boarding pass. The passengers to display their ID before boarding.
- f. No passenger to be allowed to board without face mask.
- g. Check-in of the boarding pass would be done by the passenger by self-scanning of e-boarding pass. Passengers would be required to show their ID card to the airline staff at the boarding gate.

*Walter Pauline
21/05/2021*

- h. Ensure that the passengers board the aircraft in a sequential manner as per the announcement by the airlines.
- i. If a bus is being used for boarding, the airlines shall ensure that the bus is not crowded. Also, the bus should be sanitized continuously.
- j. Airlines should ensure that there is no crowding on the step ladder. The grab rails of the step ladder should be sanitized continuously

6. Inside the Aircraft

- a. Throughout the flight, hygiene and sanitation shall be maintained by the passengers. Face to face interaction to be minimized.
- b. Cabin Crew must wear PPE, which includes full body gown, shoe cover, mask, gloves etc. All PPE, its type and its material to conform to the standards and specifications laid down by international bodies like ICAO / WHO / ICMR etc.
- c. All passengers shall wear face mask while in the aircraft.
- d. Hand baggage to be restricted to bare minimum. Stowage bins to be closed as soon as full so as to avoid unwarranted touch. Offload over-sized / excess cabin baggage, if any, as early as possible and send to Cargo hold.
- e. Passenger to be advised to minimize use of lavatory and to avoid any non-essential movement in the aisles.
- f. Ensure that there is no queuing at the lavatory and only one companion for children and the elderly to be allowed.
- g. There shall be no meal services in the aircraft. Water bottle to be made available in the galley area or on the seats. Passengers would not be permitted to consume any eatables inside the aircraft during the flight (except on health grounds)
- h. No paper / magazine will be available in the aircraft.
- i. Repeated announcements to be made w.r.t. COVID-19 safety protocols. Also, passengers to be advised to minimize the use of lavatories, and to avoid any non-essential movement in the aisles.
- j. There would be no onboard sale of any item to minimize the physical contacts.
- k. On arrival at the destination, the passengers should be allowed to exit in a sequence so as to avoid any bunching.
- l. Airplane lavatories to be cleaned / sanitized after every one hour of flight. Sprayed with disinfecting solution from time to time.
- m. Clearance of seat pockets of all items except for safety card, which will be replaced or sanitized after every flight.
- n. All on-board sales to be suspended.

Vishal Paul
21/05/2020

7. **General**

- a. Airlines to do health check-up of all crew regularly.
- b. All flying crew to be given full protective suits.
- c. All crew to be sufficiently educated and trained about preventive measures.
- d. As far as practically possible, the same set of cabin and cockpit crew to be rostered together to prevent possibility of cross-contamination.
- e. The norms for cockpit crew entry in cockpit before the flight and exit post flight to be laid down so as to ensure minimum exposure and contact with the passengers.
- f. Strict norms to be put in place to ensure restricted entry of ground staff in the aircraft and particularly the cockpit.
- g. The entry of cabin crew in cockpit during flight to be restricted to minimum possible.
- h. If any crew or other staff comes in contact of COVID-19 patient or exposed to possible infection, the APHO at the airport to be contacted. Airport operators and Health officials to have well defined processes to handle COVID-19 positive cases or any other health emergency.
- i. Cleaning and disinfection of frequently /recently touched surfaces after every flight with alcohol-based cleaning agent. Galley and Lavatories also to be sanitized and disinfected. Approved procedures for disinfection using OEM / DGCA approved chemicals reagents to be used.
- j. DGCA would issue (if not already issued) the COVID-19 specific detailed guidelines, as required, in respect of technical issues, training of crew, and processes related to operations and maintenance including cleaning / sanitizing of aircraft etc. for strict compliance by all concerned.
- k. All aircraft to be sanitized after each trip as per the norms laid down by DGCA.
- l. At the end of the day each aircraft to be fully sanitized as per the norms of the DGCA.
- m. Airlines to have guidelines in place for disinfection during a transit flights having passengers for onward destination. Appropriate air-conditioning inside the aircraft be provided.
- n. In case of COVID-19 related medical emergency on board, aircraft disinfection to be carried with special attention to the affected seats.
- o. Airlines shall furnish the passengers manifest of each flight to the State / UT in the following format:

Seat Number (In Sequence)	Name of the Passenger	Contact Number	Destination Address	Pin code of the Destination Address

Usha Paalke
21/05/20

Specific Operating Guidelines for Major Stakeholders (Airports)

Measures to be taken at the Airports

1. The Airport operators shall make all arrangements so as to ensure that the risk of transmission of COVID-19 virus is minimized. Social distancing measures shall be enforced for the passengers at the airports. The airport operators shall take adequate sanitization measures. The airports shall ensure coordination among the other service providers such as the airlines, security agencies, ground handling agencies etc. Without comprising on the generality of the above the airport operators shall take the following measures:

2. **At Airport Entry**
 - a. Only passengers with departures in the next four hours or less to be allowed inside the airport.
 - b. Prominently display the precautionary measures that need to be taken by all staff and passengers.
 - c. Ensure that no passenger without wearing a mask is allowed entry in the airport.
 - d. Provide adequate disembarkation points for vehicles so as to avoid crowding.
 - e. Temperature screening of the passengers entering in the terminal area and at boarding point to be ensured. (At the boarding point the airlines shall discharge this function)
 - f. Passengers & staff showing any symptoms, *Aarogya Setu* App not showing "green" are not to be allowed to enter the terminal building. If *Aarogya Setu* App is not available then a declaration needs to be taken that the person is not infected with COVID-19. Vulnerable persons such very elderly with co-morbidities, pregnant ladies, passengers with ailments are advised to avoid air travel.
 - g. Mats / carpet soaked with bleach (Sodium Hypochlorite solution) to be placed at entrance for disinfecting shoes.
 - h. Use of trolleys to be discouraged in departure and arrival area. However, select few passengers, requiring the same due genuine reasons, to be provided on request basis only. All trolleys must be disinfected by suitable means like disinfecting spray etc.
 - i. Designate separate entry gates for different airlines to avoid crowding. (to the extent possible).

Shri Pathak
21/05/2020

3. **Inside the Terminal Building**

- a. Ensure social distance markings and separated seating in the forecourt area.
- b. For passengers with special needs like wheel chair, unaccompanied minor etc., the handling staff to be in full protection gear with pre-sanitized wheelchairs.
- c. Prominently display the precautionary measures that need to be taken by all staff and passengers.
- d. Provide a clear transparent glass shield on a pedestal to act as a barrier between passenger / staff and CISF ASG personnel at the entry gates.
- e. Social distancing norms for all queues to be strictly adhered to at the entry gate.
- f. Airports to earmark areas for isolation and COVID -19 testing for suspected passengers.
- g. Airports to earmark separate areas for change of PPE gear by the staff using it.
- h. Airports to ensure easy Availability of hand sanitizer at all entry points and also to be available at various touch points.
- i. Disinfect all surfaces / touch points every 30 minutes like rails near the entry gate etc.
- j. Keep Hand Sanitizer/ dispensers and social distance markings near self-check-in kiosks / counters.
- k. All wash rooms to be sanitized continuously.
- l. Social distance markings like circle, square or tensor barriers which are easily visible to be ensured in the check-in (baggage drop) area, as and when, the check-in from the counters is permitted.
- m. Ensure sanitization of checked-in baggage.
- n. Check-in (Baggage Drop) counters to open 3 hours before the Scheduled Time of Departure (STD) and close 60 minutes before STD. Adequate allocation of counters for baggage drop to be made.
- o. Provide a clear transparent glass shield on a pedestal to act as a barrier between passenger / staff at the baggage drop counter.
- p. Social distance markings, tensor barriers (queue managers) and separated seating in area before Security to avoid crowding and queuing, to be provided by the airports. Ensure availability of hand sanitizer dispensers at the entry and exit of security check points.
- q. Ensure Availability of adequate number of Personal Protective Equipment (PPE) for Security personnel on duty to be ensured.
- r. Sanitization of trays at the security-check cabin baggage screening area to be done regularly.
- s. Special bins to be placed for disposal of used material like masks etc. All such waste to be handled and disposed as per the prescribed procedures

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4. Security Hold Area (After Security Check)

- a. The entry to lounges, Prayer room, Kids play room, smoking room etc. to be highly regulated. No reading material / non-essential loose items to be kept.
- b. Prominently display the precautionary measures that need to be taken by all staff and passengers.
- c. Passengers to be informed about the precautionary measures through displays, announcements and if required assistance by trained persons.
- d. Social distance markings & continuous sanitization of all possible areas including F&B and retail outlets, boarding gate etc. to be done. Chairs to be marked "Not for Use" to ensure adequate separation. Sanitization of frequent touch point after every departure to be done.
- e. All wash rooms to be sanitized continuously.
- f. All F & B and Retail outlets to be opened with COVID-19 precautions. Take-away to be encouraged to prevent crowding.
- g. Promote digital payments, self-ordering booths at F & B and Retail Outlets.
- h. Safe distance markings to be made by the airport operator on Aerobridges as well as the boarding points.
- i. Provide a clear transparent glass shield on a pedestal to act as a barrier between passenger / staff at the boarding counter.
- j. Ensure sanitization of the buses used by passengers at regular intervals.
- k. Ensure that there is no crowding on the step ladder while boarding the aircraft.
- l. Ensure that the ground handling staff wears masks and other protective gear if the situation so demands.

5. Upon Arrival at Destination

- a. Sequential passenger disembarkation in batches to be carried out to ensure social distancing.
- b. Ensure social distance markings in arrival gates, aerobridges, coaches, step ladders, ramps. Availability of hand sanitizers at exit points of aerobridge before baggage collection area.
- c. Put social distance markings like circle, square around the baggage collection carousel.
- d. Take measures to avoid bunching of passengers on travellers.
- e. Ensure staggered placement of baggage on the arrival carousel.
- f. Provide additional separated seating in baggage collection area to avoid crowding.
- g. Transit passengers not to be allowed to come out of transit area.

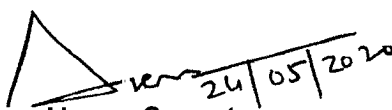
John Pauline
21/05/2020

No.40-3/2020-DM-I (A)
Government of India
Ministry of Home Affairs

North Block, New Delhi-110001
Dated 24th May, 2020

ORDER

In continuation of Ministry of Home Affairs' Orders No.40-3/2020-DM-I(A) dated 17th May, 2020, 19th May, 2020 and 20th May, 2020 and in exercise of the powers, conferred under Section 10(2)(l) of the Disaster Management Act, the undersigned, in his capacity as Chairperson, National Executive Committee, hereby issue Standard Operating Protocol (SOP), for ***movement of Indian Nationals stranded outside the country and of specified persons to travel abroad, as Annexed***, in supersession of MHA order of even number dated 5th May, 2020 to Ministries/ Departments of Government of India, State /Union Territory Governments and State /Union Territory Authorities with the directions for its strict implementation.


Home Secretary

To: (As per list attached)

1. The Secretaries of Ministries /Departments of Government of India.
2. The Chief Secretaries/Administrators of States/Union Territories.

Copy to:

- i) All Members of the National Executive Committee.
- ii) Member Secretary, National Disaster Management Authority.

**Annexure to Ministry of Home Affairs' (MHA) Order No.40-3/2020-DM-I (A)
dated 24th May, 2020**

A. Standard Operating Protocol (SOP) for movement of Indian Nationals stranded outside the country

In order to contain the spread of COVID-19 pandemic, international travel of passengers has been prohibited under MHA's Orders related to lockdown measures. As per information available, many Indian Nationals who had travelled to different countries before the lockdown, on various purposes such as employment, studies/ internships, tourism, business, etc., are stranded abroad. Due to their prolonged stay abroad, they are facing distress and are desirous of returning to India urgently. Apart from the above cases, there are other Indian Nationals who need to visit India in medical emergencies or death of a family member.

2. In order to facilitate the movement of such Indian Nationals, the following SoP is hereby laid down:

- i. Such persons will register themselves with the Indian Missions in the country where they are stranded, along with necessary details as prescribed by MEA.
- ii. They will travel to India by non scheduled commercial flights as allowed by Ministry of Civil Aviation (MOCA); and ships as allowed by Department of Military Affairs (DMA)/ Ministry of Shipping (MOS). Only those crew and staff, who are tested COVID-19 negative, will be allowed to operate these flights/ ships.
- iii. Priority will be given to compelling cases in distress, including migrant workers/ labourers who have been laid off, short term visa holders faced with expiry of visas, persons with medical emergency/ pregnant women/ elderly, those required to return to India due to death of family member, and students.
- iv. The cost of travel, as specified by the carrier, will be borne by such travellers.
- v. Based on the registrations received, MEA will prepare flight/ ship wise database of all such travellers, including details such as name, age, gender, mobile phone number, place of residence, place of final destination; and information on RT-PCR test taken and its result. This data base will be shared by MEA with the respective State/ UT in advance.
- vi. MEA will designate State/ UT wise nodal officers, who will co-ordinate with the nodal officers designated for this purpose by the respective States/ UTs.
- vii. MEA will display with at least two days notice, the schedule (day, place and time of arrival) of the incoming flight/ ship, on their online digital platform.
- viii. All travellers will also be required to give an undertaking that they are making the journey at their own risk.
- ix. Passengers arriving through the land borders will also have to undergo the same protocol as above, and only those who are asymptomatic will be enabled to cross the border into India.


24/5

- x. The Guidelines for international arrivals, including for quarantine arrangements, dated May 24, 2020, issued by Ministry of Health & Family Welfare (MoHFW) will be followed. A copy of the Guidelines is enclosed.

B. Standard Operating Protocol (SOP) for movement of persons stranded in India who are desirous to travel abroad

In order to contain the spread of COVID-19 pandemic, international travel of passengers has been prohibited under MHA's Orders related to lockdown measures. As per information available, many persons are stranded in India who desirous to travel abroad urgently for various purposes.

2. In order to facilitate the movement of such persons, the following SoP is hereby laid down:
- i. Such persons will apply to Ministry of Civil Aviation (MoCA) or to any agency designated by MoCA for this purpose, along with necessary details, including the places of departure and arrival, as prescribed by MoCA.
 - ii. Only those persons shall be allowed to travel to the destination countries, who are citizens of that country; who hold visa of at least one year duration of that country; and green card or OCI card holder. In cases of medical emergency or death in the family, Indian Nationals holding six month visa can also be allowed.
 - iii. The travel from India shall be by on the non-scheduled commercial flights that are allowed by MoCA for bringing back stranded Indian Nationals from abroad.
 - iv. Indian seafarers/ crew seeking to accept contracts to serve on vessels abroad, can travel on the non-scheduled commercial flights departing from India under the Vande Bharat Mission or other flights arranged by their employers subject to clearance given by the Ministry of Shipping.
 - v. Before the tickets of such persons are confirmed, MoCA will ensure that the destination country allows entry of such persons in that country. The conditions, if any, imposed by the destination country, will have to be fulfilled by the person intending to travel.
 - vi. The cost of travel, as specified by the carrier, will be borne by such travellers.
 - vii. At the time of boarding the flight, MoCA will ensure that all travellers undergo thermal screening as per health protocol. Only asymptomatic travellers would be allowed to board the flight.
 - viii. While on board the flight, required precautions such as wearing of masks, environmental hygiene, respiratory hygiene, hand hygiene etc. are to be observed by airline staff, crew and all passengers.



F. No. Z.28015/19/2020-EMR (Pt.)
Government of India
Ministry of Health & Family Welfare

Nirman Bhawan, New Delhi
Dated the 24th May, 2020

OFFICE MEMORANDUM

Government of India has been taking various measures towards management of COVID 19. As part of graded response various travel related restrictions were put in place and guidelines issued from time to time as per evolving situation. A nationwide lockdown was enforced since 25th March, 2020 and orders were issued under Disaster Management Act. States have been advised to implement stringent measures to break the chain of transmission and contain COVID19.

Certain activities have since been allowed including trains for migrant workers and evacuation of Indians stranded in other countries. Regular train services are also being resumed in phases and limited services of domestic airlines are scheduled to commence from 25th May, 2020.

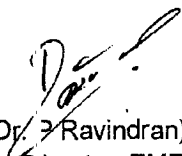
With a view to harmonize health related instruction during such travel, the guidelines as mentioned in annexures are hereby issued.

States/UTs are requested to implement the aforesaid guidelines. However, they may develop and implement their own protocol as per their assessment of the situation with a view to effectively contain COVID 19.

This is issued with the approval of Competent Authority.

Encl:

- (1) Guidelines for International arrivals
- (2) Guidelines for domestic travel (air/train/inter-state bus travel)


(Dr. Ravindran)
Director, EMR
Dte. GHS, MoHFW
Tel: 011-23061302

To

- Chief Secretaries of all States/UTs
- Secretary (Ministry of Home Affairs, Ministry of Civil Aviation, Ministry of Shipping, Ministry of Highways and Road Transport)
- Chairman, Land Port Authority of India

Government of India
Ministry of Health and Family Welfare

Guidelines for international arrivals

- i. Before boarding, all travellers shall give an undertaking that they would undergo mandatory quarantine for 14 days - 7 days paid institutional quarantine at their own cost, followed by 7 days isolation at home with self-monitoring of health.
- ii. Only for exceptional and compelling reasons such as cases of human distress, pregnancy, death in family, serious illness and parent(s) accompanied by children below 10 years, as assessed by the receiving states, home quarantine may be permitted for 14 days. Use of Aarogya Setu app shall be mandatory in such cases.
- iii. Dos and Don'ts shall be provided along with ticket to the travelers by the agencies concerned.
- iv. All passengers shall be advised to download Arogya Setu app on their mobile devices.
- v. At the time of boarding the flight/ ship, only asymptomatic travelers will be allowed to board after thermal screening.
- vi. Passengers arriving through the land borders will also have to undergo the same protocol as above, and only those who are asymptomatic will be enabled to cross the border into India.
- vii. Self-declaration form in duplicate shall be filled by the person in the flight/ship and a copy of the same will be given to Health and Immigration officials present at the airport/ seaport/ landport. The form may also be made available on Aarogya Setu app.
- viii. Suitable precautionary measures such as environmental sanitation and disinfection shall be ensured at the airports as well as within the flights.
- ix. During boarding and at the airports, all possible measures to ensure social distancing to be ensured.
- x. Suitable announcement about COVID-19 including precautionary measures to be followed shall be made at airports/port and in flights/ships and during transit.
- xi. While on board the flight/ ship, required precautions such as wearing of masks, environmental hygiene, respiratory hygiene, hand hygiene etc. are to be observed by airline/ ship staff, crew and all passengers.
- xii. On arrival, thermal screening would be carried out in respect of all the passengers by the Health officials present at the airport/ seaport/ landport.
- xiii. The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol.
- xiv. The remaining passengers shall be taken to suitable institutional quarantine facilities, to be arranged by the respective State/ UT Governments.
- xv. These passengers shall be kept under institutional quarantine for a minimum period of 7 days. They shall be tested as per ICMR protocol available at <https://www.mohfw.gov.in/pdf/Revisedtestingguidelines.pdf>
If they test positive, they shall be assessed clinically.
 - a. If they are assessed as mild cases, they will be allowed home isolation or isolated in the Covid Care Centre (both public & private facilities) as appropriate.

- b. Those having moderate or severe symptoms will be admitted to dedicated COVID Health facilities and managed accordingly.

If found negative, they shall be advised to further isolate themselves at home and self-monitor their health for 7 days.

- xvi. In case, any symptoms develop they shall inform the district surveillance officer or the state/national call center (1075).

NOTE: States can also develop their own protocol with regards to quarantine and isolation as per their assessment.

**Government of Punjab
Department of Health and Family Welfare,
(Health – IV Branch)**

No.CoViD-19/4HB4/2020/ *S.P.1*

Date:25.5.2020

To

All Deputy Commissioners of Punjab.
All Civil Surgeons of Punjab.

Subject: Revised instructions for people coming into Punjab (international as well as Domestic) by all means of Transport i.e. Air, Rail and by Road.

In supersession of earlier guidelines issued on the aforementioned subject matter.

1. Guidelines for International Travelers:

- (i) All persons arriving to Punjab state through Airport/seaport/land port will handover self declaration form having personal and health details to State officers. They would be screened as per the health protocol at the port of entry.
- (ii) The passengers found to be symptomatic during screening shall be taken to health facility for testing. If found positive they would be treated as per health protocol (as mentioned in para 4 below).
- (iii) Asymptomatic passengers and those found negative (para-ii above) will be taken into Institutional quarantine (Govt/hotel quarantine) on payment basis and will be tested on the 5th day (RT-PCR samples for Covid testing to be sent). If tested negative, they shall be allowed to go home after completion of 7 days of institutional quarantine and will be advised for home quarantine & self monitoring of their health status for another 7 days (a written undertaking in this regard shall be submitted to health officials/district administration).
- (iv) If tested positive they shall be shifted to Government isolation facility and treated as per health protocol (as mentioned in para 4).
- (v) All such passengers will download COVA app which should remain active.

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- (vi) In case of exceptional circumstances such as pregnancy/ death of immediate family member/ Severe Mental Illness, Concerned Deputy Commissioner may allow for 14 days of home quarantine instead of institutional quarantine and this must be intimated to Health Department.

2. Guidelines for domestic travel (air/train/inter-state travel by road):

- (i) All persons arriving through air, rail, road will be screened at the entry points for symptoms of Covid-19.
- (ii) The passengers found to be symptomatic during screening shall be taken to health facility for testing. If tested positive would be treated as per health protocol (as mentioned in para 4 below).
- (iii) If asymptomatic or tested negative (para-ii above), they will be allowed to go home after submitting an undertaking for home quarantine for 14 days & self monitoring of their health status and must report to nearest health facility in case of development of any symptoms of Covid-19.
- (iv) All such passengers will download COVA app which should remain active.

3. Guidelines for frequent interstate travelers:


- (i) Frequent interstate travelers who need to move outside Punjab, such as MP/MLA, salespersons, transporters, doctors, journalists, executives, engineers, traders, consultants etc. need not be home quarantined.
- (ii) Deputy Commissioners and Sub-Divisional Magistrates will issue passes to such persons who shall submit an undertaking for self monitoring of their health status and will inform the administration in case they experience any symptoms of Covid-19.
- (iii) All such persons must download COVA app which should remain active

4. Health Protocol :

- (i) RT-PCR samples as per ICMR criteria of all suspected cases will be taken for Covid testing.
- (ii) Those who test positive & asymptomatic, provided they are less than 60 yrs of age or do not have any comorbidity will be kept in Covid-Care Centers.

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- (iii) Those who test positive and need medical supervision (either due to the severity of symptoms or any associated co-morbidity or of above 60 yrs of age) will be shifted to Level II or level III facility depending on their medical condition.
- (iv) All such persons may be discharged as per revised discharge policy of GOI.
5. However, for surveillance purpose, Government may test more persons as exception to these guidelines.



(Anurag Agarwal), IAS
Principal Secretary Health & FW

No.CoViD-19/4HB4/2020/ *Spp. 2-7*

Date:25.5.2020

A copy of the above is forwarded to the following for information:

1. Chief Secretary, Government of Punjab.
2. Additional Chief Secretary (Home)
3. Principal Secretary to Chief Minister.
4. Secretary Health cum MD NHM
5. Director Health Services.
6. Executive Director SHSRC, NHM


(Anurag Agarwal), IAS
Principal Secretary Health & FW